

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

APPEAL NO. 138 OF 2016 & IA No. 168 of 2019

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

APPEAL NO. 308 OF 2016 AND

APPEAL NO. 209 OF 2017

Dated: 12th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

Haryana Power Purchase Center

.... Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. M. G. Ramachandran
Ms. Anushree Bardhan**

Counsel for the Respondent(s)

**: Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1**

**Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Nitish Gupta
Mr. Shreshth Sharma
Mr. Varun Kapur for R-2**

Mr. Anurag Bansal (*Rep.*) for TPDDL

APPEAL NO. 138 OF 2016 & IA No. 168 of 2019

:

Jhajjar Power Ltd.

.... Appellant(s)

Vs.

Uttar Haryana Bijli Vitran Nigam Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan for R-1 & 2

Mr. Basava Prabhu S. Patil, Sr, Adv.
Mr. Nitish Gupta
Mr. Shreshth Sharma
Mr. Varun Kapur for R-3

Mr. Anurag Bansal (*Rep.*) for TPDDL

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr, Adv.
Mr. Nitish Gupta
Mr. Shreshth Sharma
Mr. Varun Kapur

Mr. Anurag Bansal (*Rep.*) for TPDDL

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan for R-2 to 3

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. Appellant(s)
Vs.
Tata Power Delhi Distribution Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr, Adv.
Mr. Nitish Gupta
Mr. Shreshth Sharma
Mr. Varun Kapur for R-1

Mr. Anurag Bansal (*Rep.*) for TPDDL

Mr. M. G. Ramachandran
Ms. Anushree Bardhan for *Haryana Utilities*

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Vs.
Jhajjar Power Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr, Adv.
Mr. Nitish Gupta
Mr. Shreshth Sharma
Mr. Varun Kapur for R-3

Mr. Anurag Bansal (*Rep.*) for TPDDL

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan for *Haryana Utilities*

ORDER

Heard Mr. M. G. Ramachandran, learned counsel for some time.

List these matters for further hearing on **4th, 8th & 9th April 2019 at 2.30. p.m.**

(S.D. Dubey)
Technical Member

tpd/ss

(Justice Manjula Chellur)
Chairperson